

to India to develop her Industries during the Second Five Year Plan;

(b) if so, the names of the countries ; and

(c) the nature of assistance offered, country-wise ?

**The Minister of Heavy Industries (Shri M. M. Shah):** (a) Yes, Sir.

(b) Several countries including U.S.A., U.S.S.R., U. K., Canada, West and East Germany, Japan, Sweden and Italy.

(c) The nature of the assistance offered ranges from training facilities in the country concerned to supply of experts, technical equipment and know-how for industries the Second Five Year Plan.

**Indo-Pakistan Agreement on Shrines and Holy Places**

\*1439. **Shri D. C. Sharma:** Will the Prime Minister be pleased to state:

(a) whether the Joint Committee composed of the representatives of India and Pakistan to work out the details of implementation of the Agreement of 1953 on shrines and holy places has since completed its work; and

(b) if so, what is the nature of recommendations made?

**The Parliamentary Secretary to the Minister of External Affairs (Shri Sadath Ali Khan):** (a) and (b). No, Sir.

The work of compiling lists of holy places and shrines in both India and Pakistan is continuing.

It has been suggested to the Government of Pakistan that a meeting of the Joint Committee may be held early in 1957. Their reply is awaited.

**Newsprint Plants**

\*1445. **Shri Shivnanajappa:** Will the Minister of Heavy Industries be pleased to state:

(a) whether it is a fact that National Industrial Development Corporation is considering a scheme to establish a plant for the manufacture of newsprint from bagasse;

(b) if so, the total estimated cost of the plant; and

(c) the annual production capacity of the plant ?

**The Minister of Heavy Industries (Shri M. M. Shah):** (a). Yes, Sir.

(b) and (c). Consultations with the foreign expert firm are still in progress. The cost may be between Rs. 4 to Rs. 6

crores for a production capacity of 30,00 tons of newsprint per annum.

**Indo-Pakistan Passport Facilities**

\*1448. **Shri M. Islamuddin:** Will the Prime Minister be pleased to refer to the reply given to Unstarred Question No. 8 on the 16th July, 1956 regarding Indo-Pakistan Passport facilities and state:

(a) whether the revised scheme for Indo-Pakistan Passport drafted by the Government of India on the basis of the agreement reached between the Pakistani Minister for the Interior and India's Minister for Rehabilitation during their discussion in Karachi in April, 1955 and sent to the Government of Pakistan in May, 1955, has been accepted by the Government of Pakistan;

(b) if so, the details thereof; and

(c) if not, whether the matter has been pursued further ?

**The Deputy Minister of External Affairs (Shri Anil K. Chanda):** (a) and (b). No, Sir. The Pakistan Government have not yet accepted the agreement.

(c) As there has been no response from the Government of Pakistan, it has not been considered necessary to pursue the matter further.

**Chakena Refugee Camp**

\*1457. **Shri Dasaratha Deb:** Will the Minister of Rehabilitation be pleased to state:

(a) whether it is a fact that a number of displaced persons of Howaibari and Chakena Refugee Camps in Tripura died during the last three or four months;

(b) if so, the number of deaths since the month of July, 1956;

(c) the causes of such deaths; and

(d) the steps Government propose to take to arrest the death rate of these refugee camps ?

**The Minister of Rehabilitation (Shri Mehr Chand Khanna):** (a) to (c). The Howaibari and Chakena Relief Camps were opened in Tripura by the State Government in the last fortnight of August, 1956. There were 7,261 displaced persons in these camps at the end of November, 1956. During this period 68 persons died. The deaths were due to natural causes like old age, normal diseases like Malaria, Dysentery etc.

(d) Medical facilities in the form of a mobile dispensary have been available in these camps. A dispensary was started at Chakena camp in November, 1956 and another is being opened at Howaibari Camp.